

Rehabilitation of Ex-Servicemen In Kerala

673. PROF. P.J. KURIEN: Will the Minister of DEFENCE be pleased to state:

(a) the total number of ex-servicemen in Kerala yet to be rehabilitated; and

(b) the steps taken to rehabilitate them?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI CHINTAMANI PANIGRAHI): (a) The total number of ex-servicemen seeking employment as per the live registers of various Zila Sainik Boards in Kerala was 32912 as at the end of December, 1988.

(b) Details of the steps taken for rehabilitation of the Ex-servicemen have been furnished in reply to Lok Sabha Unstarred Question No. 4370 answered on 23rd March, 1988.

Freedom Fighters Pension Cases from Kerala

674. PROF. P.J. KURIEN:
SHRI A. CHARLES

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of freedom fighters from Kerala whose applications for pensions are pending as on 31.12.88;

(b) whether any steps are being taken for speedy clearance of these applications:

(c) if so, the details thereof;

(d) the number of cases disposed of in 1988; and

(e) the number of cases in which pension was granted?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SONTOSH MOHAN DEV): (a) Only one application was pending as on 31.12.88 for want of certain clarifications from the State Government.

(b) and (c). The State Government is being reminded periodically to expedite their report.

(d) and (e). In 1988, pension has been sanctioned in 55 cases (including cases of delayed applications in which delay was condoned and pension sanctioned). However, no separate record has been maintained about the rejected cases.

Promotion of Army Officers

675. SHRI MOHD. MAHFOOZ ALI KHAN:
SHRI HET RAM:

Will the Minister of DEFENCE be pleased to state:

(a) the time limit, if any, fixed for promoting the army officers to the next higher rank;

(b) to what extent their promotional chances depend upon the confidential reports by the superior officers;

(c) whether Government have made any critical review of the promotional prospects of the army officers; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI CHINTAMANI PANIGRAHI): (a) The time limit for promotion upto

the rank of Lt Col (time Scale) is as under:-

Lieutenant 2 years

Captain 5 years

Major 11 years

Lt. Co. 21 years

(time Scale)

The promotion is subject to passing the mandatory promotion examinations by the officer. The promotion to the higher acting ranks of Col. and above is by selection. For promotion to the higher substantive ranks the following minimum service has been laid down:

(i) Lt. Co. (by selection) 16 years

(ii) Colonel 20 years

(iii) Brigadier 23 years

(iv) Maj. Gen 25 years

(v) Lt. Gen 28 years

(b) The promotion to selection ranks of Lt. Col. and above depends upon the performance of the officer as depicted in the Annual Confidential Reports by the superior officers, as also upon other factors like professional courses attended and honours and awards received.

(c) and (d). Two cadre reviews have been carried out to improve the promotional prospects of the Army Officers. Review of promotional avenues of Army Officers is a continuing process.

Alleged Misuse of C.S.I.R. Facilities by A Film Producer

676. SHRI MOHD. MAHFOOZ ALI KHAN: Will the PRIME MINISTER be pleased to state:

(a) whether the attention of Government has been drawn to a news item appearing in the Indian Express dated 6 December, 1988 regarding misuse of the computer and other facilities of CSIR by a private film producer for production of a TV serial;

(b) if so, the details thereof; and

(c) the action taken in the matter.

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN): (a) and (b). The facilities of Lounge/Lecture Hall attached to the CSIR Guest House (Science Centre), New Delhi, were permitted for shooting a part of a T.V. Serial on social theme. A few guest rooms were rented for the shooting of the film as prescribed for in the guidelines for use of such facilities laid down by the Management Committee of CSIR Science Centre. The rents paid were actually higher than those charged from the CSIR officials and officials of educational/research Institutes. Similarly, use of Auditorium on two occasions on holidays had been permitted at the prescribed higher rates. There has been no misuse of any facilities of CSIR such as Computer, Video Camera, Cameraman, etc. as mentioned in the News Item. The provision of the above facilities did not affect the normal functioning or the activities of the Science Centre.

(c) Does not arise.

Findings of the Inquiry of IA Boeing Crash at Ahmedabad

677. SHRI MOHD. MAHFOOZ ALI KHAN:

SHRIMATI GEETA MUKHERJEE:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state: